APRIL 26, 1994

(23)

Estimates Committee 456

93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers Training Institute, Bhopal, for the year 1992-93.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT-5722/94]

- (19) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1992-93, together with Audit Report thereon.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library. See No. LT-5723/94]

- (21) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1991-92, together with Audit Report thereon.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT-5724/94]

- (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1992-93.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indira Gandhi National Open University, New Delhi, for the year 1992-93.

[Placed in Library. See No. LT-5725/94]

[English]

12.32 hrs.

ESTIMATES COMMITTEE

Thirty-Ninth and Forty-Third Reports

DR. KRUPASINDHU BHOI (Sambalpur): Sir, I beg to present the following Report:—

- (i) Thirty-Ninth Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Twenty-Ninth Report of the Estimates Committee (Tenth Lok Sabha) on the Ministry of Railways (Railway Board) Railway Lands and Land Use Policy.
- (ii) Forty-Third Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in the Seventeenth Report of Es-

timates Committee (Tenth Lok Sabha) on the Ministry of Finance (Deptt. of Revenue) — Central Board of Excise and Customs.

each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

[English]

12.32 ½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Sixty-Sixth and Sixty-Eighth Reports

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

- Sixty-Sixth Report on Marketing by Indian Railways.
- (2) Sixty-Eighth Report on Action Taken on 24th Report (Tenth Lok Sabha) relating to Union-Excise Duties – short levy of duty due to misclassification – Prickly Heat Powder – A cosmetic.

[Translation]

12.33 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty second, Thirty fourth and Thirty Sixth Reports

SHRI PARAS RAM BHARDWAJ (Saramgarh): Sir, I beg to present a copy

- (i) Thirty second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Industry (Department of Heavy Industry) — Reservations for and employment of Scheduled Castes and Scheduled Tribes in Cement Corporation of India Ltd.
- Thirty Fourth Report on action (ii) taken by Government on the recommendations contained in the twenty first Report (Tenth Lok Sabha) of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes on the Ministry of Human Resource Development (Department of Education) -Reservations for the employment of Scheduled Castes and Scheduled Tribes in Kendriva Vidyalaya Sangathan and Kendriya Vidalayas including Reservations for Scheduled Castes and Scheduled Tribes in admission therein.
- (iii) Thirty Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Economic Affairs—Investment Division) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Unit Trust of India.